

DIVISION BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/88(KB)2024
IA(I.B.C)/993(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS SMT. SUMITA PASARI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Md. Nasiruddin, Adv.] For the Financial Creditor

Mr. Sandip Chatterjee, Adv.]

Ms. Shreya Choudhary, Adv.] For the Resolution Professional

Ms. Brinda Bidasaria,] Resolution Professional-in-person

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/993(KB)2024:**
 - a. None appears for the Personal Guarantor.
 - b. Last chance is given to the Personal Guarantor to raise objection if any, to the report of the Resolution Professional.
 - c. List the matter on **02.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**